

National Company Law Tribunal

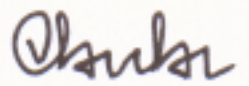

Allahabad Bench

CP NO. 67/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Techpro Systems Ltd v/s J.P. Associates Ltd

SECTION OF THE COMPANIES ACT: U/S 9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Vikram Singh Chauhan	ADV.	Petitioner	
2.	Shadab Alam	Advocate	Respondent	

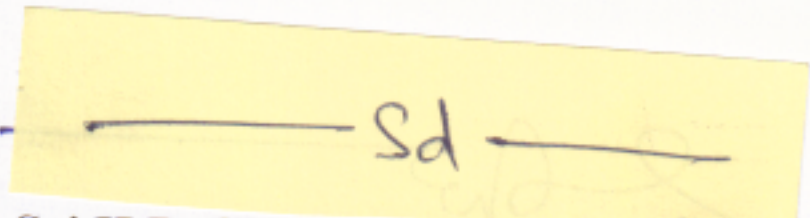
CP NO.(IB)67/ALD/2017

Sh. Vikram Singh Chauhan, Advocate for the operational creditor/petitioner.  
Senior Advocate Sh. Ajay Bhanot with Sh. Shadab and Sh. Rohan Pradhan for the  
corporate debtor company. The learned counsel appearing for the petitioner seeks  
time to file a formal reply to the objection on the present petition raised by the  
corporate debtor. Hence, the time is granted.

The matter be listed on 15<sup>th</sup> September, 2017.

Dated:23.08.2017

Typed by:  
Kavya Prakash



Sri H.P. Chaturvedi, Member (Judicial)